

OPEN COURT
CENTRAL ADMINISTRATAIVE TRIBUNAL
ALLAHABAD BENCH
ALLAHABAD

Dated this the 1st day of December 2009.

CORAM:
HON'BLE MRS. MANJULIKA GAUTAM, MEMBER (A)
Original Application No.332 of 2007

Mani Ram,
S/o Shri Manga Ram,
R/o Painch Pura,
Lahargird Sipri Bazar, Jhansi. Applicant

By Adv: Shri S.M.Ali

VERSUS

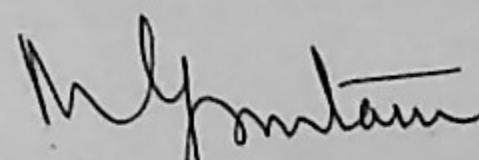
1. Union of India through General Manager,
North Central Railway, Allahabad.
2. Divisional Railway Manager,
North Central Railway - Jhansi.
3. Loco Foreman, Loco Shed,
North Central Railway -Jhansi. Respondents

By Adv: Shri A.K.Pandey

ORDER

HON'BLE MRS. MANJULIKA GAUTAM, MEMBER (A)

Learned counsel for applicant informs that he is not having any instructions from the applicant regarding pursuing this matter. O.A. is accordingly, dismissed as not pressed. No costs.


MEMBER(A)